

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) and (b) Presumably, the

Hon. member wants to know the estimated productivity of Kandla Port and not Kandla Free Trade Zone. The productivity per berth per day and output per gang per shift are given below:

	1992-93		1993-94		1994-95	
	Kandla	Vadinar	Kandla	Vadinar	Kandla	Vadinar
(i) Productivity per berth day (in tonne)	2904	68500	3045	77992	3179	85334
(ii) Output/gang shift (in tonne)	181	—	214	—	228	—

(c) Kandla Port is working 24 hours in three shifts everyday except 13 declared holidays for dock and shore labour in a year. During 1992-93, 1993-94 and 1994-95 the Port worked in normal manner and above.

(d) and (e) Improvement in productivity is a continuous process which includes mechanisation, training of manpower, proper monitoring of operations, computerisation, etc.

Allotment of Telephone Facility to Advocates on Priority Basis

326. SHRI R. MARGABANDU: Will the Minister of COMMUNICATIONS be please to state:

(a) whether there is any scheme or proposal in Telecommunication Department to include the advocate professionals in special category for allotment of telephone facility as they play a vital role in restoring social and moral justice in the society; and

(b) if not, whether the advocates can be included in priority list?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise in view of (a) above.

पाकिस्तानी राष्ट्रिकों का अतिप्रवास

327. प्रो० विजय कुमार मल्होत्रा: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) गत पन्द्रह वर्षों के दौरान कितने पाकिस्तानी राष्ट्रिक वीजा लेकर भारत आए;

(ख) उनमें से कितने पाकिस्तानी राष्ट्रिक वीजा की अवधि समाप्त होने के बावजूद स्वदेश वापस नहीं गए; और

(ग) ऐसे पाकिस्तानी राष्ट्रिकों को दूढ़ने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं?

विदेश मंत्रालय में राज्य मंत्री (श्री आर० एल० भाटिया): (क) और (ख) सूचना एकत्र की जा रही है और सदन की मेज पर रख दी जाएगी।

(ग) सभी राज्य सरकारों/संघ शासित प्रदेश प्रशासनों को इस आशय के स्थायी अनुदेश दिये गये हैं कि वे ऐसे पाकिस्तानी राष्ट्रिकों को खोजने के लिए समन्वित प्रयास करें।

Illegal Trade in Flora and Fauna

328. SHRI KRISHAN LAL SHARMA: Will the Minister of ENVIRONMENT and FORESTS be pleased to state:

(a) whether it is a fact that illegal trade in flora and fauna of the country is continuing as usual;

(b) whether it is a fact that there are